

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 82 of 2017**

**IN THE MATTER OF:**

**J.K. Jute Mill Mazdoor Morcha**

**...Appellant**

**Vs**

**Juggilal Kamlapat Jute Mill Company Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Bhaskar Aditya, Advocate**

**For Respondent: Mr. Abhijeet Sinha, Mr. C.S. Chauhan, Mr. Saikat Sarkar and Mr. S.N. Gautam, Advocates.**

**O R D E R**

**24.01.2020** This matter may not be listed before the Bench comprising Justice A.I.S. Cheema as Member. Registry to put up the matter before Hon'ble Chairperson for suitable direction regarding the Bench.

Tentatively, we post the matter on 30.01.2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Md*